

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

7

Nobody

CA (CAA) No. 545/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company		Adarsh Heights Pvt. Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody is present.

List it for further consideration on 10/09/2018.

SD

(Jinan K.R.)  
Member (J)